GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA STARRED QUESTION NO. 196 TO BE ANSWERED ON 31ST JULY, 2018

WAREHOUSES AND STORAGE FACILITIES FOR CROPS

*196. SHRI BIDYUT BARAN MAHATO: SHRI T. RADHAKRISHNAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the number of warehouses registered under the Warehousing Development and Regulatory Authority along with their capacity at present;

(b) whether the steep increase in the Minimum Support Price (MSP) for kharif crops may lead to a storage problem in some States and if so, the details thereof along with the corrective measures taken/being taken by the Government in this regard;

(c) whether the Union Government has requested the State Governments to set up storage space in crop growing States, preferably near mandis and if so, the details thereof along with the response of the State Governments thereto;

(d) whether the Central Warehousing Corporation also empanels private players and signs MoUs in this regard and if so, the details thereof; and

(e) the funds allocated by the Union Government for creation of warehousing in the country during each of the last three years and the current year, State/UT-wise?

A N S W E R MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

(a)to (e): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. *196 DUE FOR ANSWER ON 31.07.2018 IN THE LOK SABHA

(a): As on 23rd July 2018, 732 warehouses with aggregate storage capacity of 59.02 Lakh Metric Tonnes (LMT) are registered with Warehousing Development and Regulatory Authority.

(b): On the basis of peak stock requirement during normal procurement season, the overall storage capacity required for central pool food grains in the country is about 650 LMT. Against this, the total storage capacity available with Food Corporation of India (FCI), Central Warehousing Corporation (CWC) and the State Agencies (both owned and hired capacity), is 855.98 LMT as on 30.06.2018 comprising 724.74 LMT in covered godowns and 131.24 LMT in Cover and Plinth (CAP) storage. As such, there is sufficient capacity for storage of central pool foodgrains at the national level.

Normally, peak stock of foodgrains in the central pool occurs around 1st June of every year. The total storage capacity available with FCI and State Agencies as on 1st June during the last three years with corresponding stock position in central pool is given below:

(Figures in LMT)

As on	Storage	Storage Storage		Total	Stock
	capacity	capacity	capacity with	Storage	position
	owned by FCI	hired by FCI	State gencies	capacity	
01.06.2016	154.15	208.32	449.47	811.94	534.29
01.06.2017	154.25	207.45	421.47	783.17	555.40
01.06.2018	154.44	226.62	474.92	855.98	680.25

Thus, on the overall, there is sufficient capacity for storage of food grains in the country and increase in Minimum Support Price (MSP) may not result in storage problem.

(c): Depending on requirement in specific areas and for modernization of the storage facilities, Government has been implementing the following schemes for construction of godowns and silos in the country:

(i) Private Entrepreneurs Guarantee (PEG) Scheme: Under this Scheme, which was formulated in 2008, storage capacity is created by private and parties, Central Warehousing Corporation (CWC) State Government Agencies for guaranteed hiring by FCI. A capacity of 141.37 LMT has been created as on 30.06.2018. Under this scheme, no funds are allocated by the Government for construction of godowns and full investment is done by the private parties/CWC/State Agencies by arranging their own funds and land. After a godown is constructed and taken over by FCI, storage charges are paid to the investor for the guaranteed period of 9/10 years irrespective of the quantum of foodgrains stored.

- (ii) <u>Central Sector Scheme</u>: Under this scheme, funds are released to FCI for construction of godowns in the North Eastern States and a few other States. Funds are also released to State Governments of North Eastern States and Jammu and Kashmir for construction of their own godowns. A capacity of 1,42,700 MT has been completed by FCI and 48,380 MT by State Governments during last 5 years from 01.04.2013 up to 30.06.2018. This scheme is fully funded by the Government and amount of funds provided per annum is about Rs 60 Cr.
- Construction of Steel Silos: In addition to conventional godowns, (iii) construction of steel silos has been undertaken in Public Private Partnership (PPP) mode from 2016 for modernizing storage infrastructure and improving shelf life of stored foodgrains. As on 30.06.2018, a capacity of 6.25 LMT silos has been created. There are two modes of PPP for constructing silos. In the case of silos constructed in Viability Gap Funding (VGF) mode, land is provided by the Government and investment for construction is done by the private party and there is a provision for seeking grant up to 20% of the total project cost from the Government. In non-VGF mode, full investment including provision of land is done by the private party. After a silo is constructed and taken over by FCI, the storage charges are paid to the private party for the guaranteed period of 30 years irrespective of the quantum of foodgrains stored.

(d): Central Warehousing Corporation (CWC) hires godowns from private parties as per requirement by entering into lease agreement. As on 1st July, 2018, CWC has a hired capacity of 7.56 Lakh MT.

(e): Funds are released by the Union Government to FCI and also to State Governments for construction of godowns under the Central Sector Scheme "Storage & Godowns (focus on North East)". The State-wise and year-wise details are annexed.

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ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (e) of STARRED QUESTION NO. 196 DUE FOR ANSWER ON 31.07.2018 IN THE LOK SABHA

Table-1

State-wise and year-wise details of funds allocated by the Union Government to State Governments (for last three years and the current year) for construction of godowns

(Figures in Rs. crore)

S1	Name of the State	2015-16	2016-17	2017-18	2018-19 (Upto 30.06.2018)	Cumulative amount
1	Assam	0.00	0.00	9.57	0.00	9.57
2	Arunachal Pradesh	1.11	10.36	8.04	0.00	19.51
3	Mizoram	0.00	1.64	0.00	0.00	1.64
4	Nagaland	0.00	4.25	0.00	4.00	8.25
5	Sikkim	0.00	0.00	11.71	0.00	11.71
6	Tripura	10.50	0.00	0.00	0.00	10.50
Tot	al	11.61	16.25	29.32	4.00	61.18

<u>Table-2</u> Year-wise allocation of funds (in Rs. Crore) to FCI

2015-16	2016-17	2017-18	2018-19 (Upto 30.06.2018)	Cumulative amount
67.70	35.75	23.50	31.00	157.95

State-wise and year-wise details of funds spent by FCI

(Figures in Rs. Cr)

S1	Name of	2015-16	2016-17	2017-18	· · ·		
	the State				30.06.2018)	amount	
Α.	North East including Sikkim						
1	Assam	23.25	48.08	11.72	5.78	88.83	
2	Arunachal	3.94	0.42	2.09	0.72	7.17	
	Pradesh						
3	Manipur	0.63	3.22	14.50	0.00	18.35	
4	Meghalaya	0.54	0.39	0.23	0.00	1.16	
5	Nagaland	4.90	1.72	3.08	0.00	9.70	
7	Tripura	3.14	0.54	11.00	0.00	14.68	
Total (NE)		36.40	54.37	42.62	6.50	139.89	
В.	Other than North East (ONE)						
1	Kerala	0.91	2.08	5.05	0.75	8.79	
2	Himachal	0.00	0.00	0.82	0.56	1.38	
	Pradesh						
Tot	al (ONE)	0.91	2.08	5.87	1.31	10.17	
Grant Total		37.31	56.45	48.49	7.81	150.06	